



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No. 060/0883/2019**

**Chandigarh, this the 16<sup>th</sup> day of March, 2020**

**HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)**

Hitakshi Setia aged 23 years daughter of Shri Ashok Kumar Setia, resident of House No. 1647, Ward No. 7, Jawahar Nagar, Patiala Chowk, Jin, District Jind, Haryana, Pin Code – 126 102.

.....Applicant

**BY ADVOCATE: Sh. Pankaj Middha**

VERSUS

1. Union of India through Secretary to Government of India, Ministry of Personnel, Public Grievances & Pensions, New Delhi, Pin Code – 110 003
2. Staff Selection Commission, Block No. 12, CGO Complex, Lodhi Road, New Delhi, Pin Code – 110 003
3. Staff Selection Commission, Block No. 3, Ground Floor, Kendriya Sadan, Sector 9, Chandigarh through its Deputy Director (North-Western Sub Region), Pin Code – 160 009.

.....Respondents

**BY ADVOCATE: Sh. Mukesh Kaushik**

**ORDER (ORAL)****MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Heard.
2. Learned Counsel representing the applicant submits that he is not pressing for the present petition as in terms of the interim order, the case of the applicant was considered and he could not succeed. In view of the above, learned counsel prays that this OA be dismissed as not pressed.
3. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 16.03.2020**  
**ND\***